

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 137
TO BE ANSWERED ON FEBRUARY 13, 2025**

**INFRASTRUCTURE DEVELOPMENT AND SMART CITY INITIATIVES IN
DHUBRI**

NO.137. MD. RAKIBUL HUSSAIN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken/being taken by the Government to improve basic urban infrastructure in Dhubri, including water supply, sanitation, sewage systems and road networks to meet the needs of its expanding population;**
- (b) the manner in which the Government is supporting the integration of Dhubri into the Smart Cities Mission or other urban development schemes to enhance livability and economic opportunities; and**
- (c) whether the Government has any plans to modernize public transport systems, increase green spaces and promote sustainable urban development in Dhubri under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) or similar schemes and if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN PART (A) TO (C) IN REPLY TO LOK SABHA STARRED QUESTION NO.137 DUE FOR ANSWER ON 13TH FEBRUARY, 2025 REGARDING 'INFRASTRUCTURE DEVELOPMENT AND SMART CITY INITIATIVES IN DHUBRI'.

(a) to (c) As per the provisions of Article 243 W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/ Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/ Union Territories (UTs) in their urban development agenda through its flagship Missions/ Programmes viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & AMRUT 2.0, Swachh Bharat Mission- Urban (SBM-U) & SBM-U 2.0, Smart Cities Mission (SCM), Pradhan Mantri Awas Yojana- Urban (PMAY-U), etc. These missions/ schemes/ projects are implemented by the States/UTs in accordance with the mission guidelines to improve the quality of life in cities and towns covered under these missions.

AMRUT was launched on 25 June 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country. However, Dhubri district is not covered under AMRUT.

AMRUT 2.0 was launched on 01 October 2021 with a Central Assistance (CA) of ₹66,750 crore for projects. Under the scheme, States/UTs are empowered to design, approve, prioritise and implement the projects within the broad framework of AMRUT 2.0 guidelines. MoHUA approves State Water Action Plans (SWAPs) under AMRUT 2.0 as per recommendation of State High Power Steering Committee (SHPS), headed by Chief Secretary of the States/ UTs. Under AMRUT 2.0 so far, one water supply project worth ₹58.21 crore have been approved by MoHUA in Dhubri district.

SBM-U is being implemented in the all the urban areas of the country including Dhubri through Urban Local Bodies (ULBs) to strengthen the urban infrastructure by creation of Individual House Hold Latrines (IHHL)/ Community/ Public Toilets (CT/PT)/ Urinals/ Aspirational Toilets and construction of waste processing facilities for management of Municipal Solid Waste in cities. In respect of cities having population less than 1 lakh, waste water treatment facilities are also covered under Used Water Management (UWM) component of SBM-U 2.0.

Further, Sanitation is a State subject under 7th schedule of the constitution, it is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Details of all the projects under SBM-U reported by States/UTs are available at SBM-U, MoHUA portal <https://sbmurban.org/swachh-bharat-mission-progress>.

Central Share of funds is released to the States/UTs on the basis of demand made by States/UTs in the form of complete proposals duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT Govt.

SCM- 100 cities were selected under the SCM after 2 stages of challenge process. In the first stage, the State Governments shortlisted potential smart cities within the State, on the basis of conditions precedent and scoring criteria in accordance with cities allocated to the State. Cities emerging successful in stage one were then recommended by State Governments to MoHUA. The proposal in respect of Dhubri was not in the list of cities recommended by the State Government of Assam.
